

DIVISION BENCH
COURT - II

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/52(KB)2023
IA(I.B.C)/1240(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	SURYA INTERNATIONAL VS SALASAR EXIM LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Sushanta Kumar Choudhury, Adv.] RP in person

Ms. Ankita Sengupta, Adv.] For RP

Ms. Tannya Baranwal, Adv.

ORDER

1. Ld. Counsels for RP present. RP in person present.
2. **IA(I.B.C)/1240(KB)2024:**
 - a) Let the hard copy of this Interlocutory Application be made available.
 - b) Post this matter on **01.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**